

Embankment in Mahanadi Delta Region, Orissa

2788. SHRI RASABEHARI BEHERA: Will the Minister of IRRIGATION be pleased to state:

(a) whether the Government are aware, this year devastating flood in Mahanadi of Orissa had over-flown almost all the embankment constructed in Delta region;

(b) whether it is a fact that the existing embankment require reconstruction and rising to control the flood; and

(c) whether the Union Government have discussed this problem with the State Government and if so, the details thereon?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). Because of unprecedented rainfall in the upper catchment of the Mahanadi and Tel Rivers, the floods in the Mahanadi caused breaches in the embankments in Cuttack and Puri Districts of Orissa, resulting in wide spread inundation. Repairs to embankments have been taken up by the State Government.

(c) Discussions have been held with the State Government and it has been suggested that a Master Plan should be drawn up by the State Government with storage reservoirs in the tributary basins after carrying out the requisite investigations.

Commission set up to probe into Jawaharlal Nehru University

2789. SHRI N. E. HORO:
SHRI R. N. RAKESH:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the 'Hindustan Times' dated 8th February, 1981 that Mr. Justice C. A. Vaidialingam has dissociated himself from the commission set up to probe into the allegations against several senior functionaries of the Jawaharlal Nehru University because of aspersions cast on his integrity and impartiality;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) In April 1980, the Ministry sent a note containing, among other things, some allegations against some faculty members and officers of the Jawaharlal Nehru University, to the Jawaharlal Nehru University and requested them to give their comments on the allegations made in the note. In October, 1980 the Executive Council of the University decided to have the allegations investigated by a retired Judge; and Mr. Justice C. A. Vaidialingam, a retired Judge of the Supreme Court was appointed to conduct the investigations. Before he decided to take up the assignment, Mr. Justice Vaidialingam desired to have the consent of Dr. Ashraf, who had made the allegations. The consent was duly given by him. The One-Man Inquiry Committee comprising Mr. Justice Vaidialingam held four sittings on 18-12-80, 2-1-81, 12-1-81 and 27-1-81. Meanwhile, on 15-1-81 Dr. Ashraf had addressed a letter to Justice Vaidialingam which *inter alia* made certain allegations against the Judge bearing on the objectivity of the enquiry. At the 4th meeting held on 27th January, 1981 Mr. Justice C. A. Vaidialingam referred to Dr. Ashraf's letter of 15-1-81 and observed that the allegations against him are baseless and totally unfounded and that it was not possible for him to continue the inquiry and decided to withdraw from the same.

(c) As the Executive Council of the University decided to appoint the Inquiry Committee it is for the University to take appropriate action in the matter.

Celebration of 25 years of existence of Khadi Gramodyog Bhavan, New Delhi

2790. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of

RURAL RECONSTRUCTION be pleased to state:

(a) whether 25 years has passed since the Khadi Gramodyog Bhawan, New Delhi was set up; and

(b) if so, whether Government propose to celebrate the occasion and give some benefits to its employees?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). Yes, Khadi Gramodyog Bhawan, New Delhi, was set up on 13th April, 1955 and has completed 25 years of its existence. Khadi Bhawan is a trading centre under the Khadi & Village Industries Commission and the Commission is thinking of celebrating the occasion and giving some mementoes to the employees of the Bhawan.

Non-lifting of onions from Lasalgaon Market, Nasik

2791. **PROF. MADHU DANDAVATE:** Will the Minister of **AGRICULTURE** be pleased to state:

(a) whether it is a fact that in January, 1980, 50,000 quintals of onion bought by the NAFED and the Maharashtra State Cooperative Marketing Federation had piled up in the open yards of Lasalgaon Market, in the Nasik district of Maharashtra because the NAFED had failed to canalise the exports to Colombo and Penang and also because onion could not be transported owing to the shortage of Railway Wagons; and

(b) if so, what steps were taken to remove these bottlenecks and what were the results?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) Question does not arise.

Policy frame for development of Higher Education

2792. **SHRI GIRIDHAR GOMANGO:** Will the Minister of **EDUCATION AND SOCIAL WELFARE** be pleased to state:

(a) the main features of Policy Frame for the Development of Higher Education in India over the next 10-15 years finalised by the University Grants Commission;

(b) whether the Policy Frame has been circulated to the Universities for discussion and to take appropriate decisions and to communicate to the Commission regarding the action taken therefor;

(c) the names of the Universities from Orissa who have responded the Policy Frame and formulated the schemes for the implementation therefor;

(d) the working Group report on implementation of the Policy Frame therefor and the programmes indentified by them to bring about the necessary impact on the University system; and

(e) the measures taken by the Universities of Orissa according to the guidelines of the working Group so far?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The policy frame adopted by the Commission suggests a broad strategy for development of higher education for the next 10-15 years with special emphasis on the concept of extension, social change, equalisation of educational opportunities, removal of regional imbalance, maintenance of standards, and social relevance of courses and research.

(b) The policy frame was circulated to the Universities in March, 1978 for discussion by students and teachers.

(c) From Orissa, only Berhampur University had communicated any comments to the Commission, according to the University, while the policy frame had laudable objectives, it was an open question whether some of the suggestions in the policy were viable in the present context. The University suggested a national debate through seminars, etc. to specify the objectives and reach a consensus.